



P. Palai Vrs. UOI

Admission Sl. No. 1

O.A. No. 684 of 2012

Order dated: 08.05.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. R.K.Das, Ld. Counsel for the applicant, and Mr. S.Barik, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

By filing a memo dated 07.05.2014, the applicant has prayed for permission to withdraw the O.A. with liberty to submit a fresh representation for resuming his duty from the date of joining before the appropriate authority. Prayer is allowed.

As agreed to by Ld. Counsel for both the sides, applicant is allowed to withdraw this O.A.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK